

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH
LOK SABHA**

UNSTARRED QUESTION NO.-1181

ANSWERED ON 9th February, 2024

Criteria for recognition of Ayurvedic Colleges

1181. SHRI SANJAY SADASHIVRAO MANDLIK:

SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

SHRI SHRIRANG APPA BARNE:

SHRI PRATAPRAO JADHAV:

SHRI SUDHEER GUPTA:

Will the Minister of **Ayush** be pleased to state:

- (a) the details of the present criteria/standard followed/being followed by the Government for granting recognition to Ayurvedic Colleges in the country;
- (b) whether the said criteria/standards have been revised by the Government for academic session 2024-25 to make it difficult for getting such recognition;
- (c) if so, the details thereof along with the reasons therefor;
- (d) whether it is true that many Ayurvedic colleges are in danger of losing their recognition status due to the revised criteria/standards for academic session 2024-25;
- (e) if so, the details thereof along with the names of such colleges;
- (f) the time by which the Government proposes to start the inspection process of these colleges; and
- (g) whether all Ayurvedic Colleges have sent their reports to the Government and if so, the details thereof and if not, the action taken/proposed to be taken against such colleges?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) The present criteria/standards/Regulations being followed by the National Commission for Indian System of Medicine, which is a regulatory body for granting recognition to Ayurvedic Colleges in the country, are as under:-

- Indian Medicine Central Council (Minimum Standard Requirements of Ayurveda Colleges and attached Hospitals) Regulations, 2016.
(Details are available in the given link:- <https://ncismindia.org/pdf/rul-reg-msr-2016-9-7.pdf>).
- Indian Medicine Central Council (Post Graduate Ayurveda Education) Amendment Regulations, 2019. (Details are available in given link: - <https://ncismindia.org/pdf/rul-reg-mse-ay-2019.pdf>).
- Minimum Standards of Under Graduates Ayurveda Education Regulations, 2022.
(Details are available in the given link: <https://ncismindia.org/MSE%202022%20Ayurveda%20NCISM%20Gazette%20notification.pdf>)
- Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College Regulations, 2019.
(Details are available in given link: - <https://ncismindia.org/pdf/regulation%2013A.pdf>)

(b) to (e) The said criteria/standards are not yet revised. The aim of the revised regulation is to uplift the standards of all Ayurveda Colleges.

(f) The process of inspection of the Colleges for the academic year 2024-25 is already commenced by the Medical Assessment and Rating Board of the National Commission for Indian System of Medicine (NCISM), which is a regulatory Board under NCISM

(g) As per the information received from NCISM, so far Four Hundred and Fifty Three Ayurveda Colleges have submitted their part -1 proforma for the purpose of visitation for the Academic Year 2024-25. The process is going on.
